

**My Lord Hon'ble The Acting Chief Justice- Sh. Shiavax Jal Vazifdar,
Hon'ble Judges,
Hon'ble Retired Judges,
Sh. Baldev Raj Mahajan, Advocate General, Haryana,
Sh. Rakesh Gupta, Chairman, Bar Council,
Sh. Harpreet Singh Brar, President, Bar Association,
Hon'ble Senior Advocates, Hon'ble Members of the Bar,
Ladies and Gentlemen
And members of bereaved Family**

Justice Madan Mohan Punchhi was born on 10th October, 1933 at Pakpattan, District Montgomery (now in Pakistan). His Lordship had his initial schooling at Sacred Heart School in Amritsar and later part at Arya School Pakpattan. After partition His Lordship settled at Ferozepur and studied in D.C.Jain College and graduated from DAV College, Jalandhar. His Lordship obtained Degree of Law and certificate of Proficiency from Delhi University in the year 1955 and his father's Chamber at Ferozepur, where he practised for almost about 3 years before shifting his practice in the High Court of Punjab at Chandigarh in the year 1958. He practised on Civil, Criminal, Land Tenure for almost 2 decades. His Lordship also taught as Part-time Lecture in the Department of Laws, Panjab University and remained Public Prosecutor and Standing Counsel for the Chandigarh Administration. Justice Punchhi was elevated as Additional Judge of this Hon'ble High Court on 24th October, 1979 and became permanent Judge on 16th December, 1982. His Lordship was elevated as Judge of the Hon'ble Supreme Court of India on 6th October, 1989 and went on to become Chief Justice of India on 18th January, 1998 and adorn the Apex Bench till 9th October, 1998. Post retirement, His Lordship shifted to Chandigarh. His Lordship chaired the **Committee of Centre-State Relations** constituted by Government of India from April, 2007 to May, 2010.

His Lordship was a legal luminary of repute and was known for his impeccable integrity and character. As a Judge of this Hon'ble High Court and the Hon'ble Supreme Court, His Lordship decided cases in almost all branches of Law. He was also an avid reader of the scriptures, excerpts from which often found place in his landmark judgments both reported and unreported. His Lordship was very helpful and was kind towards the younger members of the bar and was always encouraging besides being

bold and upright, who had the courage of his convictions. He was a very hard worker and delivered various Landmark Judgments which have always been read with great respect, by the members of the Bench as well as the Bar.

His Lordship was a Rotarian and had keen interest in farming and had his own flock of high breed Cattle. He was an ardent devotee of Bhagawan Sri Sathya Sai Baba.


His Lordship is survived by 2 sons Amit and Ashu and 2 daughters Madhu and Priya, all of whom are married and well settled and well placed in life.

Amit Punchhi is a Senior Corporate Executive. Ashu Punchhi has taken the baton and carrying forward his legacy and practicing in this Hon'ble High Court.

Elder daughter Madhu is married to Sh Pawan Mutneja, practicing in this Hon'ble High Court.

Younger daughter Priya is married to Chartered Accountant Sh. Sanjay Tandon, a well known political figure in Chandigarh.

I, on behalf of the office of Advocate General Punjab convey my heart-felt condolences to the members of the bereaved family.


(Alok Jain)
Additional Advocate General
On behalf of
Advocate General, Punjab
03.08.2015